#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>IA NO. 426 OF 2017 IN</u> DFR NO. 4119 OF 2016

Dated: 18th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Jala Shakti Ltd. .... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Daleep Dhyani for Pradeep Misra

for R-1

Ms. Swapna Seshadri Ms. Rhea Luthra for R-2

### **ORDER**

We have heard learned counsel for the parties.

Order is Reserved.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson